

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 18

**C.P. (IB)/1231(MB)2021 IA 2329/2023**

CORAM:

**SH. PRABHAT KUMAR**  
**HON'BLE MEMBER (T)**

**JUSTICE SH. VIRENDRASINGH BISHT(Retd.)**  
**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **RESERVE BANK OF INDIA V/S RELIANCE  
CAPITAL LTD**

Section 60(5), 7 of the IBC, 2016

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**ORDER**

**IA No. 2329/2023** - Adv. Vinod Kothari i/b Apex Law Partners appeared for the Applicant. Adv. Abhishek Adke appeared for the Respondent.

Ld. Counsel appearing for the Applicant seeks liberty to withdraw the present Interlocutory Application. Liberty granted.

Accordingly, **IA No. 2329/2023** is **dismissed** as **withdrawn**.

Sd/-

**PRABHAT KUMAR**  
**Member (Technical)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**Member (Judicial)**

Sapna